

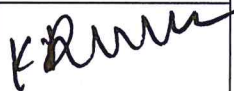
NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.269/9/HDB/2017
NAME OF THE COMPANY	Aliens Developers Pvt Ltd
NAME OF THE PETITIONER(S)	M Prashant Dinkar Tighare
NAME OF THE RESPONDENT(S)	Aliens Developers Pvt Ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Appa Rao	Advocate		
K. Ravindra Kumar	Sr. Counsel		

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Raja Sripathi Rao	Adv	9948221662	P. Rhy

Heard Mr.K.Ravindra Kumar, Sr.Counsel along with Mr.V.Appa Rao, learned counsels for the Petitioner and Mr.P.Raja Sripathi Rao, learned counsel for the Respondents.

Mr.Raja Sripathi Rao, learned counsel for the Respondent, ^{submitted} that they are working out arrangement of schedules, as there are several similar cases, and thus requires some more time. Post the case on 30.01.2018.



MEMBER (TECHNICAL)



MEMBER (JUDICIAL)